## BENCH-I

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.No.157/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar Ganeriwala & AnrVersus- Bengal Brahmaputra Realty Ltd. & Ors. 397/398		

1. RATNANKO BANGRIGE, ST. Daw. 2. SWAPNA CHOUBEY, Adv. Respondents.

3. TANVEE, PCS

1. CS. SANJAY KOMAR HUPTA

(PCS)

2. CS. ROHIT KUMAR KESHRI

ORDER

Ld. Counsel for the petitioner and the respondents are present.

PETITIONERS.

(Jinan K.n., Member (J)

(Vijai Pratap Singh) Member (J)